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# COMMISSIONERATE

## Health & Family Welfare Services

No. DHS/SSU/Covid-19/17/19-20

Date: 28/3/2020

**Subject:** Isolation of primary contacts reg.

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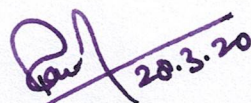
1. In the meeting of the task force, the subject of isolation of primary contacts was discussed in detail. It was noticed that nearly 25% of total Cases are attributed to the primary contacts of a COVID-19 positive case.
2. As per the present protocol of the Government of Karnataka, the primary contacts of a COVID-19 positive patient are isolated at their residence. The self-discipline of the home quarantined person is very crucial. It has been observed that primary contacts have not followed the protocol of home quarantine leading to spread of infection. In such a case the enforcement of home quarantine of primary contact is becoming difficult.
3. Therefore in the interest of avoiding the spread of infection and in greater public interest, **it is decided that the primary contacts will be isolated at Institution Quarantine Facilities of Government.**
4. The concerned officers will follow the following procedure in isolating the primary contacts.
5. The primary contacts of existing quite positive cases will be divided into two categories.
  - a. High-risk contacts - Those who are suffering from one or many of co-morbid conditions like old age more (than 60 years of age), diabetes, hypertension, HIV positive, organ transplant patient or suffering from any

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medical condition which brings down the immunity makes the person vulnerable.

- b. Low-risk contacts - Those who are healthy and don't suffer from any of the above conditions.
6. The medical team will be responsible for identifying the primary contacts as high-risk and low-risk contacts.
  7. The high-risk primary contacts should be moved to government quarantine with medical facilities. This can be isolation ward of a hospital or makeshift supervised quarantine center
  8. The low-risk primary contacts should be moved to a hotel or hostel or any other similar accommodation where they should be kept in individual rooms or in a big hall / dormitory where spacing of 6 feet with necessary partition (temporary) is maintained between two beds.
  9. The supervised quarantine center for low-risk contacts should be not less than 50-seater and should be provided with 24 x 7 doctor, paramedic, necessary medicines, equipment's (incl. PPEs.).
  10. The primary contacts should be transported to their respective quarantine centers in an ambulance or vehicle exclusively kept for them. These vehicles should not be mixed with the vehicles for COVID- positive cases. However, the protocol of cleaning the vehicle through disinfectants etc. shall be followed.
  11. All the concerned officers are requested to complete the process of shifting the primary contacts of COVID-positive cases from their homes to respective quarantine centers as per their medical condition and report compliance to Commissioner Health in their daily report from today onwards.

 20.3.20

Commissioner  
Health & Family Welfare Services